

**National Tuberculosis Control Programme**

2454. DR. LAXMINARAYNA PANDEYA:

DR. A.K. PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in an appraisal report, the World Health Organisation and the Swedish International Development Agency have pointed out several drawbacks in the National Tuberculosis Control Programme being implemented in the country;

(b) if so, the deficiencies pointed out in the said report and the remedial measures recommended therein;

(c) the provision for tuberculosis control in the Eighth Plan and the manner in which expenditure is shared between the Union and the State Government; and

(d) the steps proposed for detection and treatment of this disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR-ANAND): (a) and (b). A joint evaluation by Government of India-World Health Organisation and Swedish international Development Agency highlighted the need for greater use of microscopy for diagnosis, necessity of ensuring treatment completion through better case holding and training of staff, as well as improved drug supply and upgradation of monitoring and supervision.

(c) and (d). Presently National Tuberculosis Control Programme is funded on 50:50 sharing basis between the Centre and States. Eighth Plan outlay is Rs.80 crores. However, the original outlay of Rs.13.50 crores in 1992-93 has been increased to Rs. 29 crores in the current year and proposed to be fur-

ther increased to Rs. 35 crores in 1993-94, in order to ensure better coverage and to remove short-comings.

[*Translation*]

**Crimes in M.P.**

2455. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of kidnapping, murder, attempt to murder, dacoity and the theft of vehicles reported in Madhya Pradesh during each of the last four months;

(b) the number of cases solved and those pending; and

(c) the measures taken/being taken to check crimes in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c). The registration, investigation, detection and prevention of crimes is the responsibility of the concerned State Governments. The number of cases of Kidnapping, murder, attempt to murder, dacoity and the theft of vehicles reported and those solved and pending, for the last four months, is not available with the Central Government.

[*English*]

**Involvement of Punjab Terrorists in Communal Disturbances**

2456. SHRIMATI SUSEELA GOPALAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have any information regarding the involvement of Punjabi terrorists in recent communal disturbances in the country; and